

whether there is any Naga area still considered as no-man's land?

(b) If the answer to part (a) above be in the affirmative, what are the size and the population of the area?

(c) How and when will the Governments of Burma and India demarcate the boundaries of such area, if any?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) No, Sir. By convention and usage the two Governments know their territories in the undemarcated portion in the Naga area.

(b) Does not arise.

(c) Matter is under consideration.

ATTACK ON INDIAN NAGA VILLAGE

***692. Shri Rishang Keishing:** Will the Prime Minister be pleased to state whether any compensation has been paid to those bereaved Naga families of Nokhu village which was raided by Nagas from Burma who killed 93 persons and took away their heads?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): No compensation has been paid so far but the Burma Government have recently agreed in principle to the payment of compensation and details are being worked out.

500 maunds of rice and 50 bags of salt were, however, dropped from air in the affected area in June 1951.

RAILS ALLOCATED TO SINGARENI COLLIERIES

***693. Shri Vittal Rao:** (a) Will the Minister of Production be pleased to refer to the reply to starred question No. 1264 asked on the 17th December, 1952 and state whether the quantity of 600 tons of second-hand rails allocated to the Singareni Collieries Company, Hyderabad State, has since been despatched?

(b) Are Government aware that the short supply is greatly hampering stepping up of coal production in these Collieries?

(c) Is there any likelihood of the demands for iron and rails being fully met with in the near future and if so, what are the steps taken by Government in this regard?

The Minister of Production (Shri K. C. Reddy): (a) Out of the total quantity of 600 tons of rails allocated to the Singareni Collieries, 191 tons have already been supplied and the balance is expected to be despatched shortly.

(b) Yes; the Hyderabad Government have however reported that the immediate demands have been met and the position has improved somewhat.

(c) I would like to invite the attention of the hon. Member to the Government's plans for stepping up steel production. It would be possible to meet colliery requirements on a more satisfactory basis after the completion of the plans for increased steel production.

RECOMMENDATIONS OF COAL INDUSTRY ADVISORY COMMITTEE

***694. Shri Vittal Rao:** (a) Will the Minister of Production be pleased to refer to the reply to starred question No. 1267 asked on the 17th December, 1952 regarding the recommendations of Coal Industry Advisory Committee and state whether the statement referred to therein has since been compiled?

(b) What steps have been taken to implement such of those recommendations as have been accepted by Government?

(c) What are the recommendations that have not been accepted and what are the reasons for not accepting them?

The Minister of Production (Shri K. C. Reddy): (a) Yes.

(b) The steps taken to implement the recommendations that have been accepted, have been indicated in the statement referred to in part (a).

(c) A statement is laid on the Table of the House. [See Appendix V, annexure No. 11.]

FACTORIES FOR ELECTRIC BULBS

***695. Shri Badshah Gupta:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of factories in India where electric bulbs are manufactured; and

(b) the trade names under which the electric bulbs of each factory go into the market?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is laid on the Table of the House. [See Appendix V, annexure No. 12.]

FOOTWEAR AND TANNING INDUSTRIES

***697. Shri Ramananda Das:** (a) Will the Minister of Commerce and Industry be pleased to state whether Government are aware that footwear and tanning industries of this country are

in a very bad condition on account of competition by the large scale machinery production as a consequence of which a large number of people of these cottage industries are economically hard hit?

(b) Have Government set up any Board under the Industry Scheme or the cottage industry scheme for the development of this industry and if not, do they contemplate to set up any Board for the revival of these cottage industries?

(c) If a Board has been set up, what are its activities?

The Minister of Commerce (Shri Karmarkar): (a) The difficulties of the cottage and small-scale footwear and tanning industries do not appear to be due to competition from large-scale machinery production. Out of a total estimated annual production of 85 million pairs of footwear, only five to five and a half million are produced by the large scale sector of the industry, and out of the total estimated number of 20 million pieces of hides and skins processed annually, the large scale sector processes about 1.5 million pieces only.

(b) Government have set up an All-India Khadi and Village Industries Board. The leather industry comes within the scope of this Board.

(c) The Board has been set up very recently and is now engaged in formulating its plans.

ESSENTIAL OILS

*698 { **Shri Damodara Menon:**
Shri Kelappan:

(a) Will the Minister of Commerce and Industry be pleased to state what essential oils are extracted in India?

(b) What are the essential oils now imported and their total value?

(c) What are the possibilities of developing this industry to meet the requirements of the country?

(d) Has this industry applied for protection?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari) (a) and (b). A statement is laid on the Table of the House. [See Appendix V, annexure No. 13.]

(c) At present we are as a rule importing only those essential oils that are not produced in the country. Further development will depend on the extension of the scientific cultivation of the plants required for this purpose.

(d) Not in recent years.

ESTIMATE OF COFFEE CROP

*699. **Shri N. Somana:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether an estimate of the yield of coffee crop has been made for the year 1952-53 and if so, what is the total yield (in tons) expected;

(b) whether Government propose to export any portion of this year's yield to foreign countries and if so, what quantity; and

(c) whether the coffee grown in our country is sufficient to meet the internal demand?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The coffee crop for the year 1952-53 is estimated at 21,000 tons.

(b) No, Sir.

(c) As at present estimated, yes, Sir.

WOOD PULPS

*700. **Kumari Annie Mascarene:** (a) Will the Minister of Commerce and Industry be pleased to state which are the places in India where wood-pulp is produced?

(b) What is the cost of production of wood-pulp?

(c) Is wood-pulp imported and if so, from where and at what cost?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Only a small quantity of mechanical wood-pulp is produced at Dalmianagar (Bihar).

(b) Government have no information.

(c) Wood-pulp is imported mainly from Scandinavian countries and Canada. The average cost is about Rs. 1,500/- per ton.

INDIAN UNION LABOUR LAWS IN CHANDERNAGORE

*701. **Shri Tushar Chatterjee:** Will the Prime Minister be pleased to state:

(a) whether Indian Union Labour Laws have been enforced in Chandernagore;

(b) if not, when they are going to be enforced; and

(c) whether in the absence of the Indian Union Labour Laws the French Labour Code is followed there?